

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA/15(AHM)2021 in CP(IB) 78 of 2018

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2021**

Name of the Company: Mamta Sandeep Khandelwal
V/s
Kiran Shah Liquidator of Hardik
Industrial Corporation Pvt Ltd
Section 60(5) of the IBC, 2016.

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER

(through video conferencing/physical)

Mr. Arjun Sheth, Advocate appeared on behalf of Applicant.

Mr. Kiran Shah, Liquidator is present.

On the request of the Applicant, the matter is adjourned.

List the matter on 26.04.2021


**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 24th day of March, 2021


**MANORAMA KUMARI
MEMBER JUDICIAL**